

**Coastal Energy Private Limited (In Liquidation)**

**ANNEXURE 7D**

**Workmen or Employees**

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests
1	Mr. Rajasekaran	A-147, First Floor, Rama Park, New Delhi - 110 059.	27,25,816	-	27,25,816	The amount claimed as Salary pertains to the dues accrued during the CIRP Period. However, when the prior approval of COC Members were sought in accordance with Section 28 (approval for any payment to related party) of IBC, 2016, the COC Members voted against the same. Hence the claim was not entertained.	14-10-2021	NA
<b>Total</b>			<b>27,25,816</b>	<b>-</b>	<b>27,25,816</b>			